

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE**

(DEPARTMENT OF JUSTICE)

LOK SABHA

UNSTARRED QUESTION NO.4163

TO BE ANSWERED ON WEDNESDAY, THE 21ST MARCH, 2018

Probation of Offenders Act

4163. SHRI RABINDRA KUMAR JENA :

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has taken any steps to strengthen the implementation of Probation of Offenders Act, 1958;
- (b) if so, the steps taken by the Government in this regard;
- (c) the number of persons benefited under Sections 3 & 4 of the Probation of Offenders Act, 1958, State-wise; and
- (d) the details of sanctioned and filled posts of probation officers, State-wise?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE
AND CORPORATE AFFAIRS
(SHRI P.P.CHAUDHARY)**

(a) to (d): The information is being collected and will be laid on the Table of the House.
